

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 275 of 2019

IN THE MATTER OF:

Pankaj Kikavat

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present

For Appellant: Mr. Nitin Mishra and Ms. Mitali Gupta, Advocates.

**For Respondent: Mr. Rachit Kohli, Advocate for RP
Ms. Medha Tandon, Advocate for R-1**

O R D E R

22.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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